

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3347
ANSWERED ON:28.07.2009
SETTING UP LAND PORT AUTHORITY
Satpathy Shri Tathagata

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to set up Land Port Authority of India to facilitate cross border movement of passenger and goods;
- (b) if so, the details thereof;
- (c) whether the Government proposes to bring a new legislation in this regard;
- (d) if so, the details thereof; and
- (e) the extent to which trade and traffic on the land borders is likely to increase as a result thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A statement is annexed.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3347 FOR 28TH JULY, 2009 REGARDING SETTING UP OF LAND PORTS AUTHORITY OF INDIA.

(a) & (b): Yes, Madam. The Government have proposed to set up Land Ports Authority of India (LPAI) to facilitate cross border movement of passengers and goods. The LPAI will function through an Administrative Management Committee comprising of all the concerned Ministries/ Departments of the Government of India and the State representatives for the border trade.

The Land Ports Authority of India (LPAI) is an innovative institutional arrangement, aimed at providing better administrative and cohesive management at the designated crossing points/land ports on our borders through ICPs. Each ICP will be a one-stop location having State-of-Art modern facilities and infrastructure for availing various sovereign and non-sovereign services.

(c) & (d): A Bill, viz. 'The Land Ports Authority of India Bill, 2008,' to provide for the establishment of the Land Ports Authority of India for the construction and management of Integrated Check Posts (ICPs) and for matters connected therewith or incidental thereto was introduced in the Lok Sabha on 18.12.2008. The said Bill could not be considered and passed during the tenure of 14th Lok Sabha and with the dissolution of the 14th Lok Sabha, the LPAI Bill has lapsed. The Government proposes to re-introduce the Land Ports Authority of India Bill, 2009 in the newly constituted 15th Lok Sabha.

(e): The volume of trade & commerce and movement of passengers at such designated border crossing points on our land borders is expected to increase, once the LPAI and ICPs come into being. However, the quantum of increase will depend on the entry/ exit regimes to be prescribed for each border, trade pacts/agreements, prevailing bilateral relations etc.